

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 550

TO BE ANSWERED ON FEBRUARY 06, 2018

FUNDS FOR RAJASTHAN

No. 550. SHRI ARJUN LAL MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to release the second instalment of Rs. 6.67 crore to Rajasthan for implementation of the third phase under the Integrated Housing and Slum Development programme;
- (b) if so, the time by which the funds are likely to be released; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY
OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c) Under the Integrated Housing and Slum Development Programme (IHSDP) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), release of Rs. 6.67 crores as second and final installment of Additional Central Assistance (ACA) for one phase three project at Kota, Rajasthan could not be made within the mission period for want of certain clarifications including Financial Closure Certificate giving details of tender cost of housing and infrastructure, from the concerned Department of the State Government. The extended period of JNNURM ended on 31 March 2017 and as such, there is no provision for releasing ACA in JNNURM projects further.
